

**New flight services from Birsa Munda airport, Ranchi**

†830. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the number of air passengers travelling to various cities of the country from Birsa Munda airport of Ranchi is increasing constantly;

(b) whether it is also a fact that direct flight services from Birsa Munda airport to Raipur, Visakhapatnam, Nagpur, etc. cities are not available; and

(c) if the answers to both parts is in affirmative, whether Government would consider to start new flight services from Birsa Munda airport as per the demand of the passengers, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes Sir. Domestic air passengers handled at Ranchi Airport were 6.48 lakhs, 7.34 lakhs, 10.30 lakhs and 17.72 lakhs during 2014-15, 2015-16, 2016-17 and 2017-18 respectively. Compounded Annual Growth Rate (CAGR) for domestic passengers handled at Ranchi airport during the last three years is 39.8%.

(b) Yes Sir. There is no direct flight from Birsa Munda airport to Raipur, Visakhapatnam and Nagpur.

(c) With repeal of the Air Corporation Act in March, 1994, the Indian Aviation sector was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Under the provision of Sub-rule (1A) of rule 134 of the Aircraft Rules, 1937 the Central Government has laid down Route Dispersal Guidelines, with a view to achieving better regulation of air transport services and taking into account the need for air transport services of different regions in the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.

**Expansion of Guwahati international airport**

831. SHRI BHUBANESWAR KALITA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether foundation stone for new integrated terminal building of Lokpriya Gopinath Bordoloi International (LGBI) airport in Guwahati has recently been laid;

---

† Original notice of the question was received in Hindi.

(b) if so, the estimated cost of the project and infrastructure facilities that will be available after completion of the project and target date of completion;

(c) whether Government has taken a decision to operate the LGBI airport 24x7 with some additional infrastructure facilities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION  
(SHRI JAYANT SINHA): (a) Yes, Sir.

(b) The project is targeted for completion in February, 2021 with following infrastructure facilities at an estimated cost of ₹ 1,232 crore:

Area : 90,000 Sqm  
Peak Hour capacity : 3100 Passengers  
Annual capacity : 6.5 million passengers.

(c) and (d) Yes, Sir. The details are as under:—

- (i) Deployment of manpower for H-24 operations
- (ii) Expansion of terminal building and security hold area
- (iii) Additional lift, escalator and conveyor belt
- (iv) Expansion of baggage makeup area
- (v) Installation of additional 5 CUSS KIOSK and 7 Check-In counters with CUTE system

#### **Implementation of civil aviation projects in Karnataka**

832. DR. VINAY P. SAHASRABUDDHE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the progress of various ongoing projects of the Union Government for better civil aviation facilities and greater air connectivity in Karnataka;

(b) the details thereof district-wise and the reasons for inadequate pace of implementation in certain districts of the State;

(c) the estimate of livelihood opportunities made available through new civil aviation infrastructure projects implemented in the State after June, 2014; and

(d) the comparative figures of amount spent on civil aviation related projects implemented in Karnataka between year 2009 to 2014 and 2014 to 2018?